

- Number of animals in milk has increased from 62 million during 2000 to 75 million during 2008, *i.e.* about 13 million improved milch animals has been added to milch herd of the country.
- Crossbred cattle population has increased from 20 million in 1997 to 27.57 million in 2007.

Attempts of sabotage in trains

*83. SHRI K.N. BALAGOPAL : Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry has taken note of the incident in which brake pipe of Nilambur-Shoranur passenger train was found sawed at Nilambur station;
- (b) whether the Ministry has also taken note of the incident in which explosives were recovered in Ernakulam-Thiruvananthapuram Vanchinad Express;
- (c) if so, what is the progress of the investigation;
- (d) whether there is any confirmation of suspected hand of external elements behind the incidents; and
- (e) the steps taken by the Railways to strengthen the security systems at railway stations and trains in Kerala in the wake of these sabotage attempts?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) Yes, Sir. On 8.7.2010, an incident of tampering of brake system by cutting the brake and feed pipe hoses of 654 Passenger train (Ex. Nilambur to Shoranur) has been reported at Nilambur Railway station in Palghat Division of Southern Railway.

(b) Yes, Sir. On 08.07.2010, an incident of recovery of a plastic bag containing explosive materials from the general compartment of train no. 6303 Ernakulam - Trivandrum Vanchinad Express has been reported at Mavelikara Railway station in Trivandrum division of Southern Railway.

- (c) (i) In the incident of Train No. 654 Nilambur - Shoranur Passenger, Government Railway Police/Shoranur registered a case *vide* crime no. 38/10 under section 151 of the Railways Act, which was subsequently transferred to the Organised Crime Wing of State Crime Branch / Palghat, Kerala where a case has been registered *vide* crime No. OCW/PKD/440/CR/2010 under section 151 of the Railways Act 1989 and 3 (2) (e) of Prevention of Damage to Public Property Act 1984. The case is under investigation.
- (ii) In the incident of recovery of plastic bag containing explosive materials in Train No. 6303 Ernakulam-Trivandrum Vanchinad Express, Government Railway Police/Kottayam has registered a case *vide* crime no. 23/10 under section 336 Indian Penal Code, 5 of Explosives Substances Act and 164 of the Railways Act. The case is under investigation.

(d) The cases are still under investigation by State Police.

(e) 'Policing' being a State subject, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police. The State Police has a separate wing called the Government Railway Police (GRP) for dealing with all matters relating to law and order on the Railways.

Director General of Police/Kerala had convened a high level meeting at Trivandrum, which was attended by Divisional Railway Managers and Divisional Security Commissioner/Railway Protection Force of Trivandrum and Palghat division. The existing security arrangements in Railways over Kerala State were reviewed and necessary measures have been taken to enhance passenger security particularly in respect of sabotage of trains.

Scam in Railway recruitment examination

† *84. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that large-scale malpractices took place in the examination held on 6 and 13 June, 2010 for the recruitment of Assistant Station Masters and Loco Pilots;

(b) if so, the number of people arrested so far in this case; and

(c) the steps being taken by Government so as to avert recurrence of such incidents in future?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) to (c) No, Sir. However, Central Bureau of Investigation (CBI) has registered a case regarding leakage of question papers only in respect of one Railway Recruitment Board (RRB) i.e. RRB/Mumbai, out of 18 RRBs where examination was held for Assistant Loco Pilots on 6.6.2010 and 12 RRBs where examination was held for Assistant Station masters on 13.6.2010. As informed by CBI, Hyderabad, total 10 persons have been arrested so far in this case. The matter is under investigation of CBI. After receipt of reports of leakage of question papers, it has been decided to carry out technical audit of the system of examination.

Construction of office of Navodaya Vidyalaya Samiti

† *85. SHRI AVINASH RAI KHANNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether, according to the Comptroller and Auditor General's (CAG) report, Government has suffered a loss of Rs. 2.5 crores due to non-completion of the office of Navodaya Vidyalaya Samiti on time;

(b) if so, whether Government would punish the officers responsible therefor;

(c) if so, by when and if not, the reasons therefor; and

†Original notice of the question was received in Hindi.